

6
O.A.Nos. 509 of 2008

Order dated: 01.07.2009

Coram: Hon'ble Mr. Justice K. Thankappan, M(J)
Hon'ble Mr. C.R.Mohapatra, M(A)

Heard Mr. D.K.Mohanty, Ld. Counsel for the
applicant and Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel for the
Respondents.

In view of the Order No. 26012/8/2009-AT dated
01.04.2009 passed by the Department of Personnel and Training,
the grievances of the applicant have already been met. Hence the
Ld. Counsel appearing for the applicant does not want to press this
O.A.

Accordingly the O.A. stands disposed of. No costs.

Member (Admn.)

Member (Judl.)